GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:66 ANSWERED ON:05.12.2013 REVIEW OF MGNREGS Dutt Smt. Priya Sunil

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has achieved desired results with regard to the implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) through the independent monitoring, verification by the national level monitors and inspection tours of Central Employment Guarantee Council, State and district level vigilance committees along with the social audit undertaken etc:
- (b) if so, the details thereof; and
- (c) the details of the shortcomings/flaws found by the said agencies in this regard during each of the last three years and the current year, including in the State of Maharashtra, State/UT-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a)&(b) Transparency and accountability as laid down in Section 23 of the Act and incorporated in Chapter 13 of MGNREGS operational guidelines 2013 is one of the desired objectives of the implementation of MGNREGS. It is done through the independent monitoring, verification by the national level monitors and inspection tours of Central Employment Guarantee Council, State and district level vigilance committees, etc.
- (c) Details of the shortcomings/flaws found by the said agencies in this regard during each of the last three years and the current year, including in the State of Maharashtra, State/UT¬-wise have been summarised as follows:-
- Details of short comings/flaws S.No. State 1. Andhra Pradesh Wages paid less than minimum wage Irregularities in the construction of works 2. Bihar 60:40 wage material ratio not maintained at GP level 3 Chhattisgarh Wages paid less than minimum wage 60:40 wage material ratio not maintained at GP level Delay in payment of wages 4 Gujarat Wages paid less than minimum wage rate 5 Rajasthan Wages paid less than minimum wage 60:40 wage material ratio not maintained at GP level 6 J&K Delay in payment of wages 60:40 wage material ratio not maintained at GP level 7 Maharashtra Delay in payment of wages 8 Madhya Pradesh Suspected Payment to workers 9 Sikkim Delay in payment of wages 10 Kerala 60:40 wage material ratio not maintained at GP level Odisha 60:40 wage material ratio not maintained at GP level 11 12 Uttarakhand Delay in payment of wages 13 Uttar Pradesh Violation of Guidelines, etc. 14 Himachal Pradesh Cuttings in muster roll etc.

Details given above are illustrative and not exhaustive